

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 24

**CP (CAA) No. 2/Chd/Hry/2023
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

J K Resorts (India) Pvt. Ltd.

.....Transferor Companies

And

J.K. Infcon Pvt. Ltd.

....Transferee Company

Due to paucity of time, the matter could not be taken up, hence adjourned
to 20.10.2023.

Sd/-
Court Officer

September 14, 2023
VN